

ITEM NO.113

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1475/2014

RAM PRAKASH @ PAPPU & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 29-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
(Vacation Bench)

For Appellant(s)

Mr.T. Mahipal, AOR

For Respondent(s)

Mr.Rajeev Dubey, Adv.  
Mr.A.K.Sharma, Adv.  
Mr.Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

None is present for the appellants.

Mr.Rajeev Dubey, learned counsel appearing for State  
is present.

The matter is adjourned.

List in due course.

(ASHOK RAJ SINGH)  
COURT MASTER

(RAJINDER KAUR)  
COURT MASTER